

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02:30 PM 23.08.2018

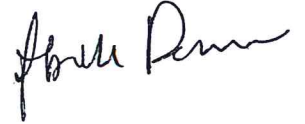
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/159 to 161/CAA/2018
NAME OF THE PETITIONER(S) : IFMR Holdings pvt ltd
Dvara investments pvt ltd
NAME OF THE RESPONDENT(S) : Northern ARC Capital ltd
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Mr. Pawan Jhabakh
& Mr. ABISHEK RAMAN
(9686603576)

Counsel for the
Applicant Companies



ORDER

Counsel for the Applicants present. Heard. **Order reserved.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)